

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 209 of 2012

Dated : 11th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

West Central Railway ... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory Commission.... Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Ms. Mansi Gautam for
Ms. Geetanjali Mohan

Counsel for the Respondent(s) : Mr. C.K. Rai,
Mr. Manish Shrivastava for R-1
Mr. V.K.S. Parihar (Rep.) for R-2 to 4

ORDER

At the request of the learned counsel for the Appellant, post the matter
on **24th October, 2013** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

vs/pg